



NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/82/252/HDB/2017
NAME OF THE COMPANY	Anuhya Constructions Private Limited
NAME OF THE PETITIONER(S)	Anuhya Constructions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KCH.VENKAT REDDY	PCS	crvenkatreddy@supina 984842304	
DR.S.V.RAMA KRISHNA	Adv.	Sravanakrishna@gmail.com 9848405691	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

Heard Shri K. Ch. Venkat Reddy, Learned Counsel for the Petitioner.

Orders Reserved.


Member (T)


Member (J)

Bm